

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 298 of 2014

Dated : 16th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Power Corporation Ltd. Appellant(s)

Versus

M/s GNA Udyog Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

ORDER

Issue notice to the Respondents returnable on 09.01.2015. Dasti service is permitted.

Post the matter on **09.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/jps